

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

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CORRIGENDUM

Imphal the 12th January, 2018

No. HCM/C-84/2017-Estt.-I: In continuation of this High Court's earlier notification No. HCM/C-84/2017-Estt.-I dated 22nd December, 2017, for supply, testing, installation and maintenance of CCTV Surveillance System for High Court of Manipur, following changes have been made.

1. The original last date of bid submission and date for opening of technical bids is on 15th January, 2018 and it is now extended till 31st January, 2018. The timings for bid submission and opening of technical bids will remain the same.
2. DVR should be read as NVR, wherever it has been mentioned in the Tender document.
3. High Court's existing Network Switches will be used for installation of CCTVs.
4. **In Annexure-2B, Sl. No. 14, Main Stream changed to 3M(1~25/30 fps).**
5. **In Annexure-2B, Sl. No. 21, IR changed to 150 meter.**
6. **In Annexure-2B, IP PTZ Camera should have Optical Zoom of 36x.**
7. IP Video Systems should be provided with Hard Disk of 16 TB each.

Sd/-

Registrar General
High Court of Manipur